

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 13th day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)**

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------------|-------------------------------|
| 1 | Comp App (AT) (CH) (Ins) No. 417/2023 Leave to file IA No. 1269/2023 For Stay IA No. 1268/2023 To implead IA No. 1270/2023 | Linen Art Pvt Ltd Vs Canara Bank & 3 Ors. | Ms. Tahura Anzar | Mr. ML Ganesh For Caveator |
| 2 | Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023 | Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & Anr. | Mr. VV Sivakumar | |
| 3 | Comp App (AT) (CH) (Ins) No. 422/2023 For Exemption IA No. 1288/2023 For Stay IA No. 1289/2023 | Ramesh Kesavan Vs CA Jasin Jose, RP of SD Pharmacy Pvt Ltd. & Anr. | Mr. Avinash Krishnan Ravi | |
| 4 | Comp App (AT) (CH) (Ins) No. 395/2023 For Condone Delay IA No. 1210/2023 For Delay in refiling IA No. 1209/2023 | Assistant Commissioner II Rajapalayam Vs S. Muthu Raja Liquidator of Vajram Spinning Mills Pvt. Ltd. & Anr. | Mr. B Vijay | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-------------------------|--|
| 5 | Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023 | Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors. WITH | Mr. Varun Srinivasan | Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3 |

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| 6 | Comp App (AT) (CH) (Ins) No.391/2023 For Exemption IA No.1194/2023 | Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structurals (India) Private Limited Vs G Madhsudhan Rao & 2 Ors. | Mr. K V Raman Mr. Sai Rahuveer | Mr. VV Sivakumar- R2 Mr. Varun Srinivasan- R3 |
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For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 7 | Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023 | Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH | Mr. Surya Teja SS Nalla | M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R2 |
| 8 | Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023 | Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors. | Mr. Surya Teja SS Nalla | M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R3 |
| 9 | Comp App (AT) (CH) (Ins) No. 364/2023 For Stay IA No. 1116/2023 For Condone Delay IA No. 1315/2023 | Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors. WITH | Ms. Harshini Jhothiraman | Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5 |
| 10 | Comp App (AT) (CH) (Ins) No. 365/2023 For Stay IA No. 1117/2023 To dispense with IA No. 1118/2023 For Condone Delay IA No. 1316/2023 | Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors. | Ms. Harshini Jhothiraman | Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5 |

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| 11 | TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020) | V. K. Shetty Vs Kavitha Surana | Mr. CS K Gaurav Kumar | |
| 12 | TA (AT) No. 289/2021 (CA (AT) No. 137/2020) | Manjunath Ravindra & Anr Vs Mentor Capital Limited & 12 Ors WITH | Mr. D Abhinav Rao | Mr. Rakesh K Ojha- R1-R4 |
| 13 | TA (AT) No. 290/2021 (CA (AT) No. 164/2020) | Mentor Capital limited & 3 Ors. Vs Ramsons Vikram Private Limited & 9 Ors. WITH | Mr. Rakesh K Ojha | |
| 14 | TA (AT) No. 293/2021 (CA (AT) No. 236/2020) | Ramsons Vikaram Pvt Limited & 2 Ors Vs Mentor Capital Limited & 11 Ors | Mr. S Vivekananda | |
| 15 | Comp App (AT) (CH) No. 11/2023 | S. Muralidharan Vs Registrar of Companies Chennai & Anr. WITH | Mr. R Vidhyashankar | Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2 |
| 16 | Comp App (AT) (CH) No. 49/2023 | V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr. | Mr. R Vidhyashankar | Mr. Avinash Krishnan Ravi- R1 |
| 17 | Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023 | Jain Irrigation Systems Limited Vs Eid Parry (India) Limited | Mr. BSV Prakash Kumar | M/s. Ramasubramania m & Associates |
| 18 | Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023 | The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd & Anr. | Mr. AG Sathyanarayana | Mr. Avinash Krishnan Ravi-R1 |
| 19 | Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023 | Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd. | Mr. Perikal K Arjun | |

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| 20 | Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 Interim Injunction IA No. 1076/2023 Urgent Hearing IA No. 1077/2023 | Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors. | Ms. J Parimalam | Mr. Jose John- R1- R4, R7 Ms. CKeerthana- R6 |
| 21 | Comp App (AT) (CH) (Ins) No. 383/2023 For Condone Delay IA No. 1161/2023 | Mr. G. Balasubramaniam & Anr. Vs P Eswaramoorthy & 2 Ors. | Ms. S Manjula Devi | Mr. B Dhanaraj- R1 Mr. ML Ganesh- R2 Ms. A Vidya- R3 |
| 22 | Comp App (AT) (CH) (Ins) No. 386/2023 To dispense with IA No. 1174/2023 For Stay IA No. 1175/2023 | Yung Jai Koo Vs HR Polycoats Pvt. Ltd. & Anr. | Mr. Ramasubramaniam Raja | |
| 23 | Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023 | K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr | Mr. TK Bhaskar Mr. Mayan H Jain | Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa-R2 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 24 | Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021 | Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH | Dr. B. Manoj Kumar | Mr. T Ravichandran- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3 |
| 25 | Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021 | The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH | Mr. P Raj Kumar Jhabakh | Mr. T Ravichandran- R1 Mr. Shabbeer Ahmed-R2 |
| 26 | TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021) | Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH | Mr. Bhanu Gupta | Mr. T Ravichandran- R1 |

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| 27 | TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021) | Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH | Mr. Bhanu Gupta | Mr. T Ravichandran- R1 |
| 28 | TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021) | Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors | Mr. Kunal Godhwani Mr. Gaurav Mitra | Mr. T Ravichandran- R1 |
| 29 | Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021 | State Tax Officer Vs Bijoy Prabhakaran Pulipra | Mr. EK Kumaresan | Mr. Bijoy P Pulipra |
| 30 | Comp App (AT) (CH) (Ins) No. 208/2021 For Stay IA No.416/2021 & 417/2021 Urgent Hearing IA No. 418/2021 | Mr. A Sennimalai Vs Bank of India & Anr | Mr. TK Bhaskar | Mr. T Ravichandran-R1 M/s Viruksham Legal-R2 |
| 31 | Comp App (AT) (CH) (Ins) No.295/2021 | GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd | Mr. Arun C Mohan | Mr. N Suryanarayana Mr. Vishnu Mohan |
| 32 | Comp App (AT) (CH) (Ins) No. 330/2021 | Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors | Mr. Ravi Rajagopalan | |
| 33 | Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 | K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 34 | Comp App (AT) (CH) No 67/2022 For Stay 713/2022 | K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5 |
| 35 | Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022 | K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |

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| 36 | Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022 | K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH | Mr. SM Vivekanandh | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 37 | Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |
| 38 | Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 39 | Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 | K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 40 | Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022 | K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |
| 41 | Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022 | C Gopal Vs S.K. Ganesan & 13 Ors. WITH | Mr. Ananth Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5 |
| 42 | Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022 | C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH | Mr. Ananth Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 43 | Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 | S. Arun Vs SK Ganesan & 4 Ors WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. Manjula Devi R1 |
| 44 | Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022 | K. Subramani Vs SK Ganesan & 3 Ors WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 |
| 45 | Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022 | SK Ganesan Vs K.Subramani & 3 Ors. WITH | Dr. KS Ravichandran | Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R4 |

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| 46 | Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022 | S.K.Ganesan Vs S.Arun & 4 Ors. | Dr. KS Ravichandran | Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R5 |
| 47 | Comp App (AT) (CH) (Ins) No. 141/2022 | G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr. | Ms. S Manjula Devi | Mr. ML Ganesh- R1 Mr. B Dhanaraj- R2 |
| 48 | Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022 | IVRCL Ltd Rep by its Liquidator Mr. Sutanu Sinha Vs Hindustan Copper Ltd | Mr. K Ravindranath | Mr. Antony R. Julian |
| 49 | Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023 | V.V. Raghupathi Rao Vs Bank of Maharashtra & Anr. | Mr. TVL Narasimha Rao | Mr. T Ravichandran- R1 |
| 50 | Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023 | E.M.Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr. | Dr. KS Ravichandran | M/s NVS Associates |
| 51 | Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023 | Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH | Mr. Jayanth Viswanathan, PCS | Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 |
| 52 | Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023 | KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH | Mr. Avinash Krishnan Ravi | Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 |
| 53 | Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No.565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023 | Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction company Ltd & Anr. WITH | Mr. Raj Kumar Jhabakh | Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 |

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| 54 | Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023 | Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH | Mr. Anirudh Krishnan | Mr. P Raj Kumar Jhabakh- R1 |
| 55 | Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023 | Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors. | Mr. Anirudh Krishnan | Mr. P Raj Kumar Jhabakh- R1 |
| 56 | Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 | V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors. | Mr. CV Shailandhran Mr. Jerin Asher Sojan | Mr. Mayan H Jain- R1 Mr. Bendi Raviteja- R2 & R3 |

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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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